SHRI P. CHIDAMBARAM: Sir, did she ask me or the Minister of Women and Child Development? Did I give the statement or the Minister of Women and Child Development?

SHRIMATI JAYA BACHCHAN : The Minister of Women and Child Development.

SHRIMATI VASANTHI STANLEY: Mr. Chairman, Sir, through you, I would like to know from the hon. Minister regarding the increase in number of rape victims. They need immediate assistance and rehabilitation. The National Commission for Women has come out with many recommendations on this issue, including immediate assistance of Rs. 20,000 within 15 days of the report. I would like to know: Has there been any follow up action taken on the recommendations by the National Commission for Women on this issue?

SHRI P. CHIDAMBARAM: Sir, with due respect, I would like to say that this question should be put to the Minister of Women and Child Development. She must be examining this report and she will have the answer. ...(Interruptions)...

SHRIMATI JAYA BACHCHAN: Sir, the women in this country are suffering today because this is the kind of answer we get from one of the senior-most Ministers. There was a report in the newspapers yesterday that three women were burnt in Delhi.

MR. CHAIRMAN: Please sit down.

SHRIMATI JAYA BACHCHAN: It is their Government which is in power in Delhi. Sir, it was headline news. I want an answer. Just because it is a women's issue, he can't say that it is not my Department. I am sorry.

MR. CHAIRMAN: We go to question 465.

## Targets set to achieve objective of slum free India

- \*465. SHRIMATI NAZNIN FARUQUE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) whether it is a fact that Government has set physical and financial targets, for the next four years to achieve the objective of slum free India by 2013-14;
- (b) if so, the State-wise and year-wise details thereof especially in North East States;
- (c) the achievement made so far and if there are shortfalls, the reasons therefor; and
  - (d) the details of corrective measures taken in this regard?

Oral Answers [9 MAY, 2012] to Questions 19

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (d) A Statement is laid on the Table of the Sabha.

## Statement

- Government of India provides assistance to States for Slum (a) and (b) redevelopment through its schemes of Basic Services for Urban Poor (BSUP), Integrated Housing and Slum Development Programme (IHSDP) under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and the new scheme of Rajiv Awas Yojana (RAY). RAY has been launched on 02.06.2011 with the vision of creating a Slum-free India and the Phase I of the scheme is for a period of two years from the date of approval of the scheme. The Scheme will provide financial assistance to States that are willing to assign property rights to slum dwellers for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock. Fifty percent (50 %) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing, and transit housing for in-situ redevelopment - in slums would be borne by the Centre, including operation & maintenance of assets created under this scheme. For the North Eastern and Special Category States, the share of the Centre would be 90% including the cost of land acquisition, if required. Rajiv Awas Yojana is both a demand and reform driven scheme and progress would depend on the commitment of the state to mobilize the technical and financial resources. In view of this, it is not possible to indicate a time frame to make the whole country slum-free.
- (c) Under Basic Services to the Urban Poor (BSUP), 529 projects and under Integrated Housing and Slum Development Programme (IHSDP), 1086 projects have been approved so far for construction/upgradation of 1031856 and 570531 houses along with the necessary infrastructure facilities respectively, all over the country including the North East. The state-wise details of the projects are at Statement-I. (See below)

Under Slum Free City Planning Scheme - the preparatory phase of Rajiv Awas Yojana, an amount of Rs. 99.98 crores has been released to 34 States/UTs during the year 2009-10 & 2010-11 for undertaking preparatory activities in 163 cities including 17 cities of the North Eastern States. The details of the funds released and the list of the cities is at Statement-II. (*See* below) Further under RAY, 8 pilot projects with a project cost of Rs. 446.22 Crores involving central assistance of Rs. 197.09 Crores have been approved for construction of 8400 dwelling units. The first instalment of Rs. 65.69 Crores has been released to the concerned States. The details of all the projects sanctioned are at Statement-III. (*See* below)

(d) To enable the States and Union Territories to complete the sanctioned projects under BSUP and IHSDP programme, the period of the schemes has been extended by 2 years, till March 2014.

(Rs. in crores)

Statement - I

A. JNNURM-Basic Service to the Urban Poor (Sub Mission II)

Total Projects Approved (Provisional)

Total Project Sl. Name of the State/UT Mission **Projects** Total No. **Total Central Total State** Total ACA No. Cities Approved Cost of Dwelling Share Share Released Units Approved Approved Approved Approved (N+U)2 5 6 7 8 9 3 4 Andhra Pradesh 3559.51 1607.99 1949.03 1287.61 4 39 139854 108.44 2260 97.60 10.84 48.80 2 2 Assam 1092 Arunachal Pradesh 66.81 59.60 7.21 12.67 446.13 374.28 Chandigarh (UT) 1033.03 25728 586.90 4 169.29 Chhattisgarh 680.65 35088 536.42 144.22 10 397.23 Bihar 2 18 709.98 22372 312.76 78.19 7 Delhi 3244.98 67784 1472.72 1772.26 473.24 17 2067.09 113488 1015.47 1051.62 680.09 Gujarat 5 27 Goa 10.22 155 5.62 9 1 4.60 1.15 64.23 31.18 31.18 2 3248 33.05 10 Haryana Himachal Pradesh 2 24.01 636 18.27 5.74 7.37 162.39 6677 27.95 47.15 Jammu and Kashmir 2 5 134.44

13	Jharkhand	3	14	530.38	16724	328.74	201.65	82.18	Orc
14	Karnataka	2	19	854.43	28288	412.64	441.79	316.75	Oral Answers
15	Kerala	2	7	343.67	23577	233.56	110.11	132.83	swer
16	Madhya Pradesh	4	22	705.08	41446	344.26	360.91	226.47	·S
17	Maharashtra	5	62	6240.41	152223	3019.96	3220.45	1749.47	
18	Manipur	1	1	51.23	1250	43.91	7.32	32.92	
19	Meghalaya	1	3	51.74	768	40.35	11.39	26.12	
20	Mizoram	1	4	91.32	1096	80.11	11.21	40.06	
21	Nagaland	1	1	133.08	3504	105.60	27.47	79.20	[9
22	Orissa	2	6	74.62	2508	54.18	20.44	31.20	MA
23	Punjab	2	4	168.86	7376	84.37	84.49	26.39	MAY, 2012]
24	Puducherry	1	3	135.98	2964	83.20	52.78	29.94	)12]
25	Rajasthan	2	3	289.21	11151	172.67	116.54	85.47	
26	Sikkim	1	3	33.58	254	29.06	4.52	21.79	
27	Tamil Nadu	3	52	2339.08	91418	1047.68	1291.40	649.36	
28	Tripura	1	1	16.73	256	13.96	2.77	13.96	to
29	Uttar Pradesh	7	68	2353.80	68217	1149.04	1204.75	823.49	
30	Uttrakhand	3	11	75.54	1658	58.37	17.17	18.90	Questions
31	West Bengal	2	114	4200.81	158796	2057.60	2127.59	1000.46	ns
	Total	65 Cities	529	30420.87	1031856	15096.43	15306.42	8597.99	21

B. Integrated Housing and Slum Development Programme (IHSDP) Total Projects Approved

							(	(Rs. in crores)
Sl. No.	Name of the State	No. of towns/ ULBs	Total No. of Projects	Total Project Cost Approved	Total No. of Dwelling Units Approved (N+U)	Total Central Share Approved	Total State Share Approved	Total ACA Released
1	2	3	4	5	6	7	8	9
1	Andhra Pradesh	56	74	989.68	39945	677.30	312.38	579.90
2	Arunachal Pradesh	1	1	9.95	176	8.96	1.00	4.48
3	A&N Island	1	2	15.15	40	13.64	1.52	5.53
4	Assam	16	16	84.99	8668	70.22	14.77	35.11
5	Bihar	28	32	757.89	28623	380.79	377.10	105.35
6	Chattisgarh	17	18	225.60	17922	158.83	66.78	118.31
7	D&N Haveli	1	2	5.74	144	3.34	2.40	1.67
8	Daman and Diu	1	1	0.69	16	0.58	0.11	0.29
9	Goa	1	1	4.10	70	1.40	2.70	0.00
10	Gujarat	43	44	425.71	26002	254.65	153.55	145.75
11	Haryana	15	26	321.59	16803	247.43	74.16	153.86
12	Himachal Pradesh	8	9	75.11	2043	50.09	25.02	24.39
13	Jammu and Kashmir	37	50	147.60	7623	114.32	28.43	71.66

То	DTAL	928	1086	12080.18	570531	7769.32	4268.61	4905.10
	est Bengal	81	95	944.36	52666	709.02	234.85	646.36
l Utt	trakhand	19	22	177.55	5410	97.92	79.63	62.75
) Utt	tar Pradesh	143	164	1325.10	47399	846.08	479.03	683.22
Tri	ipura	5	5	43.64	3115	38.05	5.59	34.55
8 Tar	mil Nadu	93	94	566.11	37715	400.45	149.00	328.14
7 Sik	kkim	1	1	19.91	39	17.92	1.99	8.96
6 Puo	ducherry	1	1	17.03	432	5.48	11.55	2.74
5 Pur	mjab	11	16	340.12	10605	145.64	194.48	66.77
l Ori	rissa	35	38	289.50	13097	194.53	94.96	115.70
Na <sub>2</sub>	agaland	4	4	101.86	1655	60.99	39.09	29.92
2 Ma	aharashtra	92	129	2698.98	118108	1703.92	995.06	726.61
l Ma	anipur	7	7	70.21	4214	52.20	17.07	32.35
) Me	eghalaya	3	3	41.48	912	22.43	19.05	11.21
9 Raj	njasthan	59	67	1046.61	46465	639.20	407.41	317.65
8 Mi	izoram	9	11	56.07	2550	41.05	15.03	29.78
7 Ma	adhya Pradesh	53	56	376.28	22998	257.43	118.85	133.96
6 Ke	erala	45	53	273.32	26295	201.60	71.71	143.83
5 Ka	arnataka	32	34	410.30	17237	222.56	187.74	218.60
4 Jha	arkhand	10	10	217.93	11544	131.33	86.60	65.66

Statement - II

Details of Funds Released and List of Cities under - SFCP

List of 163 cities

		Lisi oj 103 citi	es	
Sl.	Name of State/	Amount Released		Cities-Fund released
No.	UT	(Rs. in lakhs)/		for Slum Free City
		Number of cities		Planning SFCP)
1	2	3	4	5
1	Andhra Pradesh	472.72 (11 cities)	1	Greater Hyderabad
		2nd Installment of		Mpl.Corp (GHMC)
		969.40 lakhs released	2	Greater Visakhapatnam
		in March 2011		Mpl.Corp (GVMC)
			3	Vijayawada
			4	Tirupathi
			5	Guntur
			6	Nellore
			7	Kurnool
			8	Rajamundry
			9	Warangal
			10	Kakinada
			11	Ramagundam
2	Arunachal Pradesh	111.29 (2 cities)	12	Naharlagun
			13	ltanagar
3	Assam	76.34 (1 city)	14	Guwahati
4	Bihar	191.59 (4 cities)	15	Patna
			16	Gaya-Bodhgaya
			17	Bhagalpur
			18	Muzaffarpur
5	Chhattisgarh	182.88 (4 cities)	19	Bhilai Nagar
			20	Raipur
			21	Bilaspur
			22	Korba
6	Delhi	981.96 (DMC)	23	Municipal Corporation
		` '		of Delhi Area
7	Goa	111.70 (3 cities)	24	Mormugao
			25	Panaji
			26	Margao

1	2	3	4	5
8	Gujarat	431.64 (8 cities)	27	Ahmadabad
			28	Surat
			29	Vadodara
			30	Rajkot
			31	Jamnagar
			32	Bhavnagar
			33	Bharuch
			34	Porbandar
9	Haryana	151.3 (3 cities)	35	Faridabad
			36	Panipat
			37	Yamunanagar
10	Himachal Pradesh	63.84 (1 city)	38	Shimla
11	Jammu and Kashmir	236.80 (6 cities)	39	Jammu
			40	Srinagar
			41	Anathanag
			42	Udhampur
			43	Barahmulla
			44	Kathua
12	Jharkhand	206.11 (4 cities)	45	Jamshedpur
			46	Dhanbad
			47	Ranchi
			48	Bokaro Steel City
13	Karnataka	400.4 (8 cities)	49	Bangalore
			50	Mysore
			51	Hubli-Dharwad
			52	Mangalore
			53	Belgaum
			54	Gulbarga
			55	Davanagere
			56	Bellary
14	Kerala	263.31(6 cities)	57	Kochi
			58	Thiruvananthapuram
			59	Kozhikode
			60	Kannur
			61	Kollam
			62	Thrissur

26 Oral Answers		[RAJYA SAB	to Questions		
1	2	3	4	5	
15	Madhya Pradesh	288.25 (6 cities)	63	Indore	
			64	Bhopal	
			65	Jabalpur	
			66	Gwalior	
			67	Ujjain	
			68	Sagar	
16	Maharashtra	944.67 (18 cities)	69	Greater Mumbai U.A.	
			70	Pune U.A.	
			71	Nagpur	
			72	Nashik	
			73	Aurangabad	
			74	Solapur	
			75	Bhiwandi	
			76	Amravati	
			77	Kolhapur	
			78	Sangli-Miraj Kupwad	
			79	Nanded-Waghala	
			80	Malegaon	
			81	Akola	
			82	Jalgaon	
			83	Ahmadnagar	
			84	Dhule	
			85	Chandrapur	
			86	Latur	
17	Manipur	55.79 (1 city)	87	Imphal	
18	Meghalaya	95.63 (1 city)	88	Shilong	
19	Mizoram	467.07 (8 cities)	89	Aizwal	
			90	Champhai	
			91	Kolasib	
			92	Laungltai	
			93	Lunglei	
			94	Mamit	
			95	Saiha	
			96	Serchhip	

1	Ora	. 111.51.015	[7] WILLI, 20	,12 <sub>]</sub>	to Questions	_,
184.12 (6 cities)   99   Bhubaneswar   100   Puri   101   Cuttack   102   Rourkela   103   Brahmapur   104   Sambalpur   104   Sambalpur   105   Pondicherry   106   Ozhukari   107   Ludhiana   108   Amritsar   109   Jalandhar   110   Patiala   111   Bhatinda   111   Bhatinda   112   Jaipur   113   Jodhpur   114   Kota   115   Bikaner   116   Ajmer   117   Udaipur   118   Bharatpur   119   Alwar   119   Alwar   120   Gangtok   121   Chennai MCorp   122   Coimbatore   123   Madurai   124   Tiruchirappalli   125   Salem   126   Tiruppur   127   Tirunciveli   128   Erode   129   Vellore   129   Vellore   129   Vellore   129   Vellore   120   Coimbatore   128   Erode   129   Vellore   129   Vellore   120   Vello	1	2	3	4	5	_
21 Odisha	20	Nagaland	108.03 (2 cities)	97	Kohima	
100				98	Dimapur	
101   Cuttack   102   Rourkela   103   Brahmapur   104   Sambalpur   104   Sambalpur   104   Sambalpur   105   Pondicherry   106   Ozhukari   107   Cutdhiana   108   Amritsar   109   Jalandhar   110   Patiala   111   Bhatinda   111   Bhatinda   112   Jaipur   113   Jodhpur   114   Kota   115   Bikaner   116   Ajmer   117   Udaipur   118   Bharatpur   119   Alwar   125   Sikkim   62.39 (1 city)   120   Gangtok   121   Chennai MCorp   122   Coimbatore   123   Madurai   124   Tiruchirappalli   125   Salem   126   Tiruppur   127   Tirunciveli   128   Erode   129   Vellore   129   Vellore	21	Odisha	184.12 (6 cities)	99	Bhubaneswar	
102   Rourkela   103   Brahmapur   104   Sambalpur   104   Sambalpur   104   Sambalpur   105   Pondicherry   106   Ozhukari   106   Ozhukari   107   Ludhiana   108   Amritsar   109   Jalandhar   110   Patiala   111   Bhatinda   111   Bhatinda   112   Jaipur   113   Jodhpur   114   Kota   115   Bikaner   116   Ajmer   117   Udaipur   118   Bharatpur   119   Alwar   119   Alwar   125   Sikkim   62.39 (1 city)   120   Gangtok   121   Chennai MCorp   122   Coimbatore   123   Madurai   124   Tiruchirappalli   125   Salem   126   Tiruppur   127   Tiruneiveli   128   Erode   129   Vellore   129   Vellore   129   Vellore   129   Vellore   120   Tiruppur   120   Tiruppur   120   Tiruneiveli   128   Erode   129   Vellore   129   Vellore   120   Vel				100	Puri	
103				101	Cuttack	
104   Sambalpur				102	Rourkela	
22 Puducherry   79.01 (2 cities)   105   Pondicherry   106   Ozhukari				103	Brahmapur	
106				104	Sambalpur	
23 Punjab   583.34 (5 cities)   107	22	Puducherry	79.01 (2 cities)	105	Pondicherry	
108				106	Ozhukari	
109	23	Punjab	583.34 (5 cities)	107	Ludhiana	
110				108	Amritsar	
111   Bhatinda				109	Jalandhar	
24       Rajasthan       281.15 (8 cities)       112       Jaipur         113       Jodhpur         114       Kota         115       Bikaner         116       Ajmer         117       Udaipur         118       Bharatpur         119       Alwar         25       Sikkim       62.39 (1 city)       120       Gangtok         26       Tamil Nadu       480.14 (9 cities)       121       Chennai MCorp         122       Coimbatore         123       Madurai         124       Tiruchirappalli         125       Salem         126       Tiruppur         127       Tiruneiveli         128       Erode         129       Vellore				110	Patiala	
113 Jodhpur 114 Kota 115 Bikaner 116 Ajmer 117 Udaipur 118 Bharatpur 119 Alwar  25 Sikkim 62.39 (1 city) 120 Gangtok  26 Tamil Nadu 480.14 (9 cities) 121 Chennai MCorp 122 Coimbatore 123 Madurai 124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore				111	Bhatinda	
114 Kota 115 Bikaner 116 Ajmer 117 Udaipur 118 Bharatpur 119 Alwar  25 Sikkim 62.39 (1 city) 120 Gangtok  26 Tamil Nadu 480.14 (9 cities) 121 Chennai MCorp 122 Coimbatore 123 Madurai 124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore	24	Rajasthan	281.15 (8 cities)	112	Jaipur	
115				113	Jodhpur	
116				114	Kota	
117 Udaipur 118 Bharatpur 119 Alwar  25 Sikkim 62.39 (1 city) 120 Gangtok  26 Tamil Nadu 480.14 (9 cities) 121 Chennai MCorp 122 Coimbatore 123 Madurai 124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore				115	Bikaner	
118 Bharatpur 119 Alwar  25 Sikkim 62.39 (1 city) 120 Gangtok  26 Tamil Nadu 480.14 (9 cities) 121 Chennai MCorp 122 Coimbatore 123 Madurai 124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore				116	Ajmer	
25 Sikkim 62.39 (1 city) 120 Gangtok 26 Tamil Nadu 480.14 (9 cities) 121 Chennai MCorp 122 Coimbatore 123 Madurai 124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore				117	Udaipur	
25 Sikkim 62.39 (1 city) 120 Gangtok  26 Tamil Nadu 480.14 (9 cities) 121 Chennai MCorp 122 Coimbatore 123 Madurai 124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore				118	Bharatpur	
26 Tamil Nadu 480.14 (9 cities)  121 Chennai MCorp 122 Coimbatore 123 Madurai 124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore				119	Alwar	
122 Coimbatore 123 Madurai 124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore	25	Sikkim	62.39 (1 city)	120	Gangtok	
123 Madurai 124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore	26	Tamil Nadu	480.14 (9 cities)	121	Chennai MCorp	
124 Tiruchirappalli 125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore				122	Coimbatore	
125 Salem 126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore				123	Madurai	
126 Tiruppur 127 Tiruneiveli 128 Erode 129 Vellore				124	Tiruchirappalli	
127 Tiruneiveli 128 Erode 129 Vellore				125	Salem	
128 Erode 129 Vellore				126	Tiruppur	
129 Vellore				127	Tiruneiveli	
				128	Erode	
27         Tripura         54.68 (1 city)         130         Agartala				129	Vellore	
	27	Tripura	54.68 (1 city)	130	Agartala	

[9 MAY, 2012] to Questions 27

Oral Answers

1 2 2 722 I	3	4	5
20 II. D 1 1 722 1			
28 Uttar Pradesh 733.1	7 (19 cities)	131	Kanpur
		132	Lucknow
		133	Agra M Corp
		134	Varanasi
		135	Meerut
		136	Allahabad
		137	Ghaziabad
		138	Bareilly
		139	Aligarh
		140	Moradabad
		141	Gorakhpur
		142	Jhansi MB
		143	Saharanpur
		144	Firozabad
		145	Muzaffarnagar
		146	Mathura
		147	Shah Jahanpur
		148	Noida
29 Uttaranchal 114.6	(3 (3 cities)	149	Dehradun
		150	Nainital
		151	Haridwar
30 West Bengal 423.2	27 (4 cities)	152	Kolkata U.A.
		153	Asansol U.A.
		154	Siliguri
		155	Jalpaiguri
31 Daman and Diu 58.06	(2 city)	156	Daman
		157	Diu
32 Dadra and Nagar 43.45	(2 city)	158	Silvassa
Haveli (UT)		159	Amli
33 Andaman and 76.18 Nicobar (UT)	3 (1 city)	160	Portblair
34 Lakshadweep (UT) 15.00	(3 cities)	161	Amini
• • • • • • • • • • • • • • • • • • • •	· · · · · · · · · · · · · · · · · · ·	162	Kavaratti
		163	Minicoy

Statement - III

## Details of Projects Sanctioned under RAY

Sl. No.	State	City	Name of the Project	Total Project Cost (Rs. in lakhs)	Amount released as 1st installment (Rs. in lakhs)
1	2	3	4	5	6
1.	Andhra Pradesh	Hyderabad	DPR of Kesava Nagar Slum; <i>In-situ</i> redevelop- ment, GHMC under RAY pilot project	5874.59	741.59
2	Madhya Pradesh	Indore	Pilot DPR of Identified Slums (Mahadev Nagar, Indrajeet Nagar, Anna Bhau Sathe Chikitsak Nagar -2,Nipaniya Gram Kakad, Anna Bhau Sathe Chikitsak Nagar - 1 and Rahul Gandhi Nagar (Bajrang Nagar) as per the slum Free City Plan of Indore Metropolitan Area (1463 DUs) under RAY.	8433.55	1242.85
3	Madhya Pradesh	Jabalpur	Pilot DPR of Identified Slums (1 Behind MLB School 2 Sarra Peepar 3 Choudhari Mohall 4 Ravi Das Nagar) as per the Slum Free City Plan of Jabalpur Muncipal Area (740 DUs) under Rajiv Awas Yojana (RAY)	3694.58	557.65
4,	Madhya Pradesh	Gwalior	Pilot DPR of Identified Slums (Sharma Farm 2, Sharma Farm No. 1 Shanti Nagar Ward No21, Cancer Pahadi, Mehelgaon Ki Pahadi) as per the Slum Free City Plan of Gwalior Municipal Area (934 DUs) under RAY.	5715.52	842.03

30	Oral Answers	[RAJYA SABHA]			to Questions	
1	2	3	4	5	6	
5	Madhya Pradesh	Sagar	Pilot DPR of Identified three Slums (Slum near Kishor Nyayalay, Slum behind Khurai Bus Stand and Kasai Basti) as per the Slum Free City Plan of SAGAR Metropolitan Area (780 DUs) under RAY.	3511.32	500.89	
6	Kerala	Thiruvanant- hapura	Pilot project for Mathipuram Colony, Vizhinjam,Thiruvanan- thapuram (1032 DUs), Kerala under RAY.	7186.94	1157.39	
7	Odisha	Bhubaneswar	DPR for Rangamatia Cluster Improvement Project, Bhubaneswer, Odisha under RAY (Pilot Project)	4476.61	606.86	
8	Rajasthan	Jaipur	Pilot Project for Kiran ki Dhani Slum, Jaipur (1104 DUs), Rajasthan under RAY	5729.2	919.9	
Total	5 States	8 Cities	8 Pilot DPRs	44622	6569.16	

SHRIMATI NAZNIN FARUQUE: Sir, I would like to know from the hon. Minister whether it is a fact that the Government has set physical and financial targets, for the next four years to achieve the objective of slum-free India by 2013-14. If so, what are the State-wise and year-wise details thereof, especially in the North East States? What are the achievements made so far? If there are shortfalls, what are the reasons therefor? What are the details of corrective measures taken in this regard?

KUMARI SELJA: Sir, a statement is laid on the Table of the House. Sir, the hon. Member has just read out the main question.

MR. CHAIRMAN : So that becomes the first supplementary. Please go ahead with your second supplementary.

SHRIMATI NAZNIN FARUQUE: I don't have any further supplementary.

SHRI KUMAR DEEPAK DAS: Sir, the budget allocation for the State of Assam is very meager. Will the Government initiate an action to increase the budget allocation for the North Eastern States, including Assam?

Oral Answers [9 MAY, 2012] to Questions 31

KUMARI SELJA: Sir, I must point out that it is not the budget allocation that is an issue. It is always the spending capacity, especially relating to my Ministry, where I have to constantly chase the State Governments. This I have replied to earlier also.

This issue of urban poor, while it agitates the minds of everybody, when it comes to ground reality, the vision, the will and the complexities of taking these programmes forward is limited because of the capacity at the local level and at many other levels. So, it is not the allocation. You will find that we have allocated the money, and we have disbursed the money. The first instalment has been given. There was a delay in the second instalment. And, after the second instalment, there is a delay in the next instalment. So, it is a constant hard work, not just from my level, which is just the last, but at the ground level, there has to be more effort and there has to be more commitment, and I think, everybody, all the stakeholders will have to work together with a commitment towards this ...(Interruptions)...

MR. CHAIRMAN: Only one supplementary, please.

SHRI KUMAR DEEPAK DAS: Sir, monitoring mechanism is not there. So, the Government should take an initiative to have a periodical monitoring of this system.

KUMARI SELJA: Sir, periodical monitoring is there. There is on-line monitoring. Even when we have to give the second instalment, before that, we take the Utilisation Certificate from the States, and my officers keep going to the States. Even, at the State level, I must say that they do regular monitoring. But there are a host of issues. Land is very expensive on the ground; the municipal land is very expensive. And the people are not willing to give expensive lands, especially, for the poor.

SHRI PRASANTA CHATTERJEE: Sir, we all know that there is a very large section of people who resides for long in the Government lands, whether they are in the Railways, Ports or Defence and others land. I would like to know whether the Government will agree to give some kind of tenancy rights to those inhabitants who are staying there for long and take up the physical improvement of those areas. Unless you improve those areas, you cannot improve the other areas because there is a nexus. Slum and environment improvement has a nexus with improvement programmes of other areas. There are also many inhabitants on private lands. Govt. will have to acquire that and give some sort of tenancy rights. What is the thinking of the Government on it?

KUMARI SELJA: Sir, we do realize that this problem exists on the ground. That is why when we launched the Rajiv Awas Yojana, the President also said in her Address that we would extend help to those States which were willing to give property rights to slum dwellers. And as far as Central Government lands are concerned, the Government is seized of the issue. I have written to my colleagues many times. The Cabinet Secretary

also has held meetings at his level, and all the Ministries and Departments are trying to co-operate and come out with something on this.

श्री बसावाराज पाटिल: माननीय सभापित जी, आपके माध्यम से मैं मंत्री जी से पूछना चाहता हूं कि एक तरफ तो हम slum free India बनाने की सोच रहे हैं, लेकिन अभी बहुत से कामों में ही आपको काफी दिक्कतें महसूस हो रही हैं। एक आंकड़ा ऐसा आया कि आने वाले चार सालों में गांवों से नगरों की ओर लगभग 40 करोड़ जनता shift करेगी, ऐसी स्थिति में नगरों की स्थिति क्या होगी? भारत सरकार के एक जिम्मेदार मंत्री के नाते आपने इसके बारे में क्या कुछ सोचा है? क्या इसके लिए आप कोई नया रास्ता ढूंढेंगें? वरना, कल को सिटी में आने वाले गरीबों के ये स्लम unsocial, anti-national activities के केन्द्र बनकर रह जाएंगे, जो देश के लिए घातक को सकता है।

कुमारी शैलजा: सर, मैं माननीय सदस्य से बिलकुल सहमत हूं। 2011 के census के मुताबिक आज के दिन भी 31 करोड़ लोग शहरों में रह रहे हैं और आने वाले समय में, 2030 का projection है कि शहरी इलाकों में इसकी संख्या 40 प्रतिशत और ज्यादा बढ़ जाएगी। We can all well imagine the kind of stress that will be put on the urban areas, whether they are towns or cities.

We must gear up towards that and the problems are usually faced by the urban poor, those who live in slums, those who live in such bad conditions. That is why the Government has undertaken a very major initiative called 'The Jawaharlal Nehru National Urban Renewal Mission'. This Mission was meant for seven years. We have extended it for another two years so that the States which have taken up projects under this can complete the projects in the next two years, and after that, we have also announced a vision of 'Slum Free India'. Sir, this is a vision where everybody has to cooperate, whether it is the civil society, whether it is the poor living in these areas in such bad conditions, whether it is the Government. And, as I have said earlier, Sir, the main fulcrum of this is to assign property rights to the people. It has to be fought on many fronts. These challenges have to be met with by everybody together.

## Increase in trade deficit

\*466. DR. JANARDHAN WAGHMARE : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the country's trade deficit during the year 2011-12 has increased and is causing serious concern;
  - (b) if so, the details thereof;
  - (c) whether Government has made any efforts to bridge the gap of trade deficit;
  - (d) if so, the details thereof; and
- (e) the steps Government proposes to take to ensure that such trade deficit situation does not arise during the year 2012-13?